

HIGH COURT OF SIKKIM

CASES INSTITUTED AND DISPOSED IN THE THIRD QUARTER OF THE YEAR, 2025

Name of the High Court	Quarter	Cases brought forwarded from the previous quarter (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	III	159	64	223	57	28	85	40	12	52	176	80	256

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	Nil


 Deputy Registrar (J)
 High Court of Sikkim
 Gangtok

